

### Unmanned Railway Crossing in M.P.

1902. SHRI MURLIDHAR  
CHANDRAKANT  
BHANDARE:

SHRI SURESH  
PACHOURI:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of unmanned railway crossings in Madhya Pradesh;

(b) the number and details of unmanned railway crossing accidents during 1988, 1989 and 1990 so far; and

(c) whether there is any scheme for manning and/or mechanising these railway crossings to prevent such accidents?

THE DEPUTY MINISTER  
IN THE MINISTRY OF RAIL-  
WAYS (SHRI AJAY SINGH):  
(a) 1710.

(b) Such information is main-  
tained Railway-wise and not State-  
wise.

(c) Manning of the existing un-  
manned level crossings is under-  
taken by Railways if proposal  
therefor is sponsored by the State  
Government/Local Authority, duly  
consenting to meet the expenditure  
as per rules. However, the Rail-  
ways also, on their own, undertake  
manning of level crossings at  
Railways' cost, where justified by  
the volume of traffic and/or visibility  
consideration.

There is no scheme at present to  
mechanise the unmanned level cross-  
ings.

### Problem Villages in Madhya Pradesh

1903. SHRI MURLIDHAR  
CHANDRAKANT  
BHANDARE:  
SHRI SURESH  
PACHOURI:

Will the Minister of AGRI-  
CULTURE be pleased to state:

(a) the number of villages facing  
drinking water problem in Madhya  
Pradesh as on March end 1990;  
and what percentage it constitutes  
out of the total number of problem  
villages in the country and the com-  
parative figures for the States and  
Union territories;

(b) the number of villages pro-  
vided with dependable and ade-  
quate sources of water supply in  
Madhya Pradesh and other States  
during the Seventh Five Year Plan  
period; and the expenditure incurred  
thereon; and

(c) the number of villages pro-  
posed to be provided with such  
sources of drinking water supply  
during the 8th Five Year Plan  
period; and the Budget provision  
made therefor?

THE MINISTER OF STATE  
IN THE DEPARTMENT OF  
RURAL DEVELOPMENT IN  
THE MINISTRY OF AGRI-  
CULTURE (SHRI UPENDRA  
NATH VERMA): (a) and (b) The  
information is given in the State-  
ment at Annexure. [See Appendix  
CLIV, Annexure No. 92]

(c) All the problem villages are  
likely to be covered in the 8th Five  
Year Plan period. Budget outlay  
for coverage of villages is decided  
on year to year basis. An outlay of  
Rs. 423 crores has been made in  
1990-91 under the Centrally Sponso-  
red Accelerated Rural Water Supply  
Programmes, Mini-Missions and  
sub-missions and Rs. 658.34 crores  
under the State Sector Minimum  
Needs Programme.